GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 191
TO BE ANSWERED ON 20.07.2026

EPS-95

†191. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)whether the demand of the EPS-95 National Agitation Committee for a minimum pension of Rs. 7,500 per month along with Dearness Allowance (DA) has been pending for a long time and if so, the details thereof;
(b)whether the Government is of the view that the present pension of Rs. 1,000-2,000 per month is inadequate to ensure a dignified life for elderly workers and if so, the reasons thereof;
(c)the action taken by the Government so far on the recommendations of the expert committees constituted in this regard;
(d)whether the Government is considering budgetary support or restructuring of the pension fund for enhancement of the pension; and
(e)the time by which a final decision on this humanitarian issue concerning lakhs of elderly pensioners is likely to be taken?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)

(a) to (e): Representations have been received from various stakeholders including trade unions and public representatives to increase the minimum pension under the Employees' Pension Scheme (EPS), 1995 from the existing Rs. 1,000/- per month.

The EPS, 1995 is a "Defined Contribution–Defined Benefit" Social Security Scheme. The corpus of the Employees' Pension Fund is made up of (i) contribution by the employer @ 8.33 per cent of wages; and (ii) contribution from the Central Government through budgetary support @ 1.16 per cent of wages up to an amount of Rs. 15,000/- per month. All benefits under the Scheme are paid out of such accumulations. The Fund is valued annually as mandated under paragraph 32 of the EPS, 1995.

Contd..2/-

The Government is providing a minimum pension of Rs.1,000 per month to pensioners under the EPS, 1995 through budgetary support, which is in addition to the budgetary support of 1.16 per cent of wages provided annually towards EPS to Employees' Provident Fund Organisation (EPFO).

EPS 1995 has been superseded by EPS 2026.

The Government is committed to ensuring robust social security coverage to members of EPFO schemes while taking into consideration the sustainability of the Fund and the future liabilities thereon.

*****